

indicate any alarming levels of dissolved and dispersed petroleum hydrocarbons in the waters of the open coast. The concentration of petroleum hydrocarbons in the seafloor sediments is also low.

(c) The inshore waters of Mumbai are under considerable strain due to indiscriminate release of domestic waste water. Large volumes of waste water are presently released in Thane, Mahim, Versova creeks and also directly in the coastal waters. Creeks of Mahim and Versova present highly degraded marine environment, while the pollution is localised along the open shore and in Thane creek.

(d) Following steps have been taken by the Government:

(i) The Maharashtra Pollution Control Board has asked the Municipal Corporation of Mumbai for complying with the requirements under the concerned conditions in respect of treatment and disposal of sewage effluents.

(ii) Schemes have been formulated for providing common effluent treatment facilities and disposal of sewage effluent deep into the sea.

(iii) Rules on Coastal Regulation Zone (CRZ), 1991 under the Environment (Protection) Act, 1986 have been notified for regulating the developmental works within 500m from the coast line.

(iv) A regular water quality monitoring programme has been initiated to check the water quality.

Environmental Projects in Maharashtra

219. SHRI SATISH PRADHAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the ongoing and new environmental projects in Maharashtra and the progress achieved thereunder, projectwise, and provision of funds under the central sector schemes for the current financial year;

(b) the details of the progress achieved

under these projects during the past five years, year-wise and project-wise and reasons for slow progress;

(c) the details of the projects proposed by the State Government and action taken thereon, projectwise; and

(d) the details of the projects proposed for World Bank assistance in Maharashtra and their present status?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT & FORESTS (CAPT. JAI NARAIN PRASAD NISHAD): (a) to (d) The details of the environmental projects started in Maharashtra with central and World Bank assistance during the last five years including current financial year alongwith their progress are given at Annexure. [Sec Appendix 179, Annexure No. 6] All the projects have been proceeding satisfactorily.

Substandard meals in trains

220. SHRI K. RAHMAN KHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that meals supplied to the passengers particularly in the sleeper class are substandard and always cold despite the fact that the charges of the meals are very high;

(b) whether Government are aware that the standard of meals supplied in III tier AC or IInd Class AC is better than that in the sleeper class though the charges are same;

(c) the names of the trains in which catering facilities have been entrusted to contractors and departmental catering; and

(d) the reasons for handing over the catering facilities to contractors?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b) No, Sir.

(c) A statement is attached. (see below).

(d) the extant catering policy aims at induction of caterers of repute and expertise for managing the new services.

Statement

List of the trains in which catering facilities have been entrusted to contractors and Departmental Catering

(a) Pantry Cars (Departmental)

S.No. Train Number and name

1. 2123/2124 Deccan Queen
2. 2859/2860 Gitanjali Express
3. 1001/1002 Panchavati Express
4. 1021/1022 Indrayani Express
5. 1007/1008 Deccan Express
6. 1009/1010 Sinhagarh Express
7. 2001/2002 Shatabdi Express
8. 2381/2382 A. C. Express
9. 2303/2304 A. C. Express
10. 3073/3074 Himgiri Express
11. 2391/2392 Magadh Express
12. 3317/3318 Black Diamond Express
13. 3029/3030 Coalfield Express
14. 3103/3104 Bhagirathi Express
15. 2003/2004 Shatabdi Express
16. 2553/2554 Vaishali Express
17. 2841/2842 Coromondal Express
18. 8001/8002 Bombay Mail
19. 2815/2816 Puri Superfast Express
20. 8475/8476 Neelachal Express
21. 8477/8478 Utkal-Kalinga Express
22. 8011/8012 Ispat Express
23. 8013/8014 Steel Express
24. 2821/2822 Dhaulii Express
25. 2951/2952 Rajdhani Express
26. 2925/2926 Paschim Express
27. 9021/9022 Flying Raneer Express
28. 2901/2902 Pink City Express (MG)
29. 2601/2602 TVC-GHY Express
30. 6033/6034 Rajkot-TVC Express
31. 2605/2606 Pallavan Express (MG)
32. 2615/2616 Grand Trunk Express
33. 2625/2626 Kerala Express
34. 2627/2628 Karnataka Express
35. 2635/2636 Vaigai Express (MG)
36. 2639/2640 Brindaban Express
37. 2621/2622 Tamilnadu Express
38. 6039/6040 Ganga Kaveri Express
39. 6313/6314 CHTS-GHY Express
40. 6043/6044 Patna Express
41. 6301/6302 Venad Express

42. 6303/6304 Vanchinad Express
43. 6349/6350 Parsuram Express
44. 2723/2724 A.P. Express
45. 8237/8238 Chhatisgarh Express
46. 2301/2302 Rajdhani Express
47. 2953/2954 A. K. Rajdhani Express
48. 2903/2904 Frontier Mail

(b) Pantry Cars (Licencee Operated)

49. 2401/2402 Shramjeevi Express
50. 2311/2312 Kalka Mail
51. 8101/8102 Muri Express
52. 4067/4068 Malwa Express
53. 4614/4615 ASR Superfast Exp.
54. 4057/4058 Kashi Vishwanath Exp.
55. 4611/4612 LDH Superfast Exp.
56. 4083/4084 Mahananda Express
57. 4893/4894 Jodhpur Mail
58. 9965/9966 Bhildi Express
59. 251/252 RE-UDZ Passenger
60. 1JPJ/2JPJ Passenger
61. 1SB/2SB Passenger
62. 4727/4728 Ranakpur Express
63. 1BM/2BM Passenger
64. 4789/4790 Bikaner Express
65. 4709/4710 BKN-Churu Exp.
66. 5621/5622 N.E. Express
67. 4055/4056 Brahmaputra Mail
68. 5659/5660 Kamrup Express
69. 5645/5646 DR Bi-Wkly Exp.
70. 5609/5610 Awadh Assam Exp.
71. 5657/5658 Kanchanjunga Exp.
72. 5905/5906 Kamrup Express
73. 6501/6502 SBC Wkly. Exp.
74. 6009/6010 CHTS-PNBE Exp.
75. 2479/2480 Goa Express
76. 2971/2972 JAT Superfast
77. 2981/2982 Sarvodaya Express
78. 2997/2998 JAT-HAPA SF Exp.
79. 6045/6046 Navjeevan Exp.
80. 6337/6338 Cochin Express
81. 9011/9012 Gujarat Express
82. 4245/4246 Tapti Ganga Exp.
83. 8033/8034 ADI-HWH Express
84. 2933/2934 Karnavati Express
85. 5047/5048 GKP-HWH Wkly. Exp.
86. 5087/5088 GKP-JAT Express
87. 5045/5046 GKP-ADI Express
88. 1015/1016 GKP-BB Express
89. 5011/5012 GKP-CHTS Express
90. 1033/1034 Pushpak Express
91. 5089/5090 GKP-HYB Express

92. 2711/2712 Shatavahana Exp.
 93. 2713/2714 Pinakini Express
 94. 6315/6316 HWH-CHTS Express
 95. 6519/6520 SBC-GHY Express
 96. 2801/2802 Purushottam Exp.
 97. 2617/2618 Mangala Express
 98. 2429/2430 RAJDHANI EXPRESS
 99. 2421/2422 RAJDHANI EXPRESS
 100. 2423/2424 RAJDHANI EXPRESS
 101. 2425/2426 RAJDHANI EXPRESS
 102. 2429/2430 RAJDHANI EXPRESS
 103. 2431/2432 RAJDHANI EXPRESS
 104. 2005/2006 SHATABDI EXPRESS
 105. 2007/2008 SHATABDI EXPRESS
 106. 2009/2010 SHATABDI EXPRESS
 107. 2011/2012 SHATABDI EXPRESS
 108. 2013/2014 SHATABDI EXPRESS
 109. 2015/2016 SHATABDI EXPRESS
 110. 2017/2018 SHATABDI EXPRESS
 111. 2019/2020 SHATABDI EXPRESS
 112. 2021/2022 SHATABDI EXPRESS
 113. 2023/2024 SHATABDI EXPRESS
 114. 2025/2026 SHATABDI EXPRESS
 115. 8301/8302 Hirakud Express
 116. 8401/8302 Puri-Okha Express
 117. 2637/2638 Spuerfast Express
 118. 2675/2676 Kovai Express
 119. 2955/2956 DURGAPURA S/F EXPRESS
 120. 7245/7246 Ratnanchal Express
 121. 9769/9770 Kacheguda Express
 122. 7021/7022 Dakshin Express
 123. 6335/6336 TVC-GIM Express
 124. 6341/6342 TVC-ERS Exp.
 125. 6339/6340 BBVT-Nagercoil Exp.
 126. 7617/7618 Tapovan Express
 127. 1077/1078 Jhelum Express
 128. 2027/2028 SHATABDI EXPRESS
 129. 2017/2018 SHATABDI EXPRESS
 130. 1019/1020 Konark Express
 131. 2307/2308 Howrah-Jodhpur Mail
 132. 3003/3004 Howrah-BBVT
 133. 2309/2310 NDLS-PNBE RAJDHANI EXPRESS

It has been decided to attach pantry cars to the following trains in due course.

134. 1037/1038 Punjab Mail
 135. 8689/8690 Bokaro-Alleppey Express
 136. 5025/5026 DLI-MFP Express
 137. 8543/8544 Samta Express

138. 5063/5064 Avadh Express
 139. 9305/9306 Shipra Express

Drought In Orissa

221. SHRIMATI KAMLA SINHA:
 SHRIMATI JAYANTI
 PATNAIK:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the severe drought conditions in various districts of Orissa affecting thousands of villages where 50 to 90% of the standing crops have been damaged;

(b) if so, whether any study of the drought situation in Orissa has been made by a central team;

(c) if so, the details thereof; and

(d) the nature and extent of relief provided by the Centre to the State Government of Orissa to meet the situation?

THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISHRA): (a) According to the Memorandum received from the Government of Orissa, 26, 701 villages in 26 districts in the State have suffered crop losses of 50% and above during kharif, 1996.

(b) and (c) A Central Team has just concluded its visit to Orissa to assess the drought situation. The Team visited the severely affected areas including Bolangir district and made an assessment of the situation.

(d) Orissa has a Calamity Relief Fund of Rs. 49.01 crores during 1996-97. Government of India have already released its entire share of Calamity Relief Fund for the Current year amounting to Rs. 36.76 crores, including the fourth instalment of Rs. 9.19 crores released in advance, in the wake of the drought situation.